National Company Law Tribunal

Allahabad Bench

CP No. 95/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

NAME OF THE COMPANY: Yangua Havest Energy PV+ Ltd Vs Bharat Pumpsessons SECTION OF THE COMPANIES ACT: 9 of ISB Code of 2016

Signature

SI. NO. RAHUL SKIPPT Ato.

Designation

Representation

2.

CP NO.(IB)95/ALD/2017

Sh. Rahul Sripat, Advocate for the applicant/operational creditor. The registry to make scrutiny of the case as well as to issue a formal notice to the corporate debtor company.

The matter be listed on 6th September, 2017.

Dated:29.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash